

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

IA 106 of 2020 in CP(IB) 21 of 2017 With  
IA 107 of 2020  
IA 108 of 2020  
IA 267 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2020

Name of the Company:

New Tech Forge & Foundry Ltd  
V/s  
State Bank of India & Ors

Section:

10/60 IBC/IA For Review stay on order passed in IA 143 of 2019

**ORDER**

Learned Counsel Mr. Rajesh Bohra appeared for the Personal Guarantor.  
Learned Counsel Ms. Noopur K Dalal appeared for the State Bank of India.  
Learned Counsel Mr. Hiren J Trivedi appeared for the Liquidator of the  
Corporate Debtor.

Learned Counsel Mr. Monaal J Davawala appeared for the auction purchaser in  
IA 267 of 2020.

Matter stands adjourned to 06.10.2020

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 17<sup>th</sup> day of August, 2020.